GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †488 ANSWERED ON 22.07.2021

Training to Sportspersons

†488.DR. DHAL SINGH BISEN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports schools for providing training to sportspersons are operational in the country and if so, the State/UT-wise details thereof;
- (b) the State/UT-wise details and the names of the various sports for which training is being provided;
- (c) whether any action has been taken to open schools in those States/UTs where there are no sports training schools at present;
- (d) if so, the details thereof; and
- (e) the district-wise details of the funds allocated to Madhya Pradesh during the last three years for promoting sports under Khelo India and other schemes?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS { SHRI ANURAG SINGH THAKUR }

(a) to (d) 'Sports' being a State subject, the responsibility to open sports schools in the country rests with the respective State/Union Territory Governments. The Union Government supplements their efforts. This Ministry does not maintain any data regarding the number of such schools operational in the country. However, under the Khelo India Scheme, Sports Departments of respective States/UTs can recommend Government

organisations, which include Government Schools, to be notified as Khelo India Centres. So far, 360 Khelo India Centres have been notified across the country and 09 schools have been notified as Sports Schools under the Scheme.

(e) Funds are allocated by the Union Government Scheme-wise, not State/Union Territory or District-wise. However, funds released for development of sports in Madhya Pradesh under Khelo India Scheme during the last three years are as under:

(Amount in ₹ crore)

S. No.	Financial Year	Funds Released
1	2018-19	50.82
2	2019-20	63.49
3	2020-21	49.99
